

Annexure-1

Name of the corporate debtor: Saravana Stores Gold Palace Private Limited ; Date of commencement of liquidation: 28.11.2022 (Order received on 05.12.2022); List of stakeholders as on: 03.02.2023

List of secured financial creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|------------------------------|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|--|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| SFC-1 | The Karur Vysya Bank Limited | 03.01.2023 | 2,44,37,97,817 | 2,44,37,97,817 | | 2,44,37,97,817 | Yes | Entire Current Assets & Fixed Assets of the CD | Nil | 87.9074% | NIL | NIL | NIL | NIL | Clarification sought for relinquishment of Immovable property and CIRP Cost, vide email dated 23.01.2023 & 03.02.2023 of the Liquidator. |
| | Total | | 2,44,37,97,817 | 2,44,37,97,817 | | 2,44,37,97,817 | | | | 87.9074% | - | - | - | - | |